

Major Advocacy Programmes of CCI October – December, 2015

1. Sh M. S. Sahoo, Member, CCI alongwith a Senior Representative of WB inaugurated the CCI-World Bank Workshop on “Competition Law and Public Procurement” held on Friday, 09.10.2015 at World Bank Office, Chennai. During the Workshop, Ms R. Bhama, Adviser (Law) and Ms Renuka Jain Gupta, Adviser (FA) conducted two sessions respectively, on ‘Introduction and Journey of Competition Law in India’ and ‘Competition Concerns in Public Procurement’
2. Sh M. S. Sahoo, Member conducted Advocacy Interactions with Sh S. Krishnan, Principal Secretary, Planning and Development and other senior officers of the Govt. of Tamil Nadu, at Chennai on 09.10.15.
3. Sh M. S. Sahoo, Member, delivered inaugural address in the Seminar on “Making Competition Reforms work for People” organised by CUTS on 10.10.15 at New Delhi..
4. Sh S. L. Bunker, Member and Sh P. K. Singh, Adviser (Law) participated in the Session on Competition Law and Real Estate Sector, in Jaipur on 9 – 10, October 2015 during the meeting of the Executive Committee and Governing Council of CREDAI; Sh P. K. Singh made a Presentation.
5. Sh Sukesh Mishra, Director (Law) delivered a lecture during the National Training Workshop on 12.10.15, on Supply Chain Management and Warehousing of Essential Health Commodities for Central Medical Services Society.
6. Sh Sudhir Mital, Member, accompanied by Ms Renuka Jain Gupta, Adviser (FA) conducted Advocacy Interactions with Secretary, Department of Chemicals and Petrochemicals and other senior officers of the Ministry at New Delhi on 15.10.15.
7. Sh Ashok Chawla, Chairman, chaired the Technical Session – III on “Regional & Remote Connectivity during the International Civil Helicopters Conclave – 2015 at DRDO Bhawan, New Delhi on 16.10.15.
8. Sh M. S. Sahoo, Member delivered the lecture on “Companies Act, 2013 and functioning of Capital Markets” for MCA officials to understand the linkages between Companies Act and capital markets including competition perspective, on 16.10.15.
9. Sh Ashok Chawla, Chairman, participated as the Chief Guest and inaugurated the ICSI Seminar on Competition Law and Compliance” organised jointly by CCI and ICSI on 17.10.15 at New Delhi. Sh M. S. Sahoo, Member, conducted a technical session at the seminar; Ms Smita Jhingran, Secretary, chaired the panel discussion during the event.
10. Sh Sudhir Mital, Member, conducted Interactive session with senior officers of Govt of Rajasthan at Jaipur on 20.10.15.
11. Sh M. S .Sahoo, Member, delivered the lecture on the topic “Cross-checking; Competition Assessment of India’s Economic Laws” organised by the Centre for International Trade and Economic Laws (CITEL) of Jindal Global Law School on 30.10.15, at Sonapat, Haryana.
12. Sh Ashok Chawla, Chairman, attended the meeting of the OECD Competition Committee and Global Forum on Competition at Paris.
13. Sh Sudhir Mital, Member, conducted the Interactive session with Secretary and senior officers of Govt of Kerala at Thiruvananthapuram on 30.10.15. Sh Sukesh Mishra, Dir (Law), accompanied the Member during the meeting.

14. Sh Sudhir Mital, Member, inaugurated the Half a Day Seminar on “Competition Law Compliances by Enterprises” organised by Southern India Regional Council [SIRC], Institute of Company Secretaries of India, at Kochi on 31.10.15; Sh Sukesh Mishra, Dir (Law), delivered a Speech on Competition Law
15. Sh Sudhir Mital, Member, accompanied by Ms Renuka Jain Gupta, Adviser conducted Advocacy interactions with Chief Secretary, Govt of Haryana, at Chandigarh on 02.11.15
16. Sh S. L. Bunker, Member attended the 4th BRICS International Competition Conference at Durban, South Africa during 10-13 November, 2015.
17. Dr Sonali Garg, Director (Eco) delivered a talk on "Competition law and IPR in India" on 17.11.15 in the 3 - Days Advanced Workshop cum Training on IP management entitled “Identifying, Capturing, Protecting, Managing and Commercializing Innovations” at NAAS Complex, ICAR, Pusa Road, New Delhi from November 16 to 18, 2015.
18. Sh Ashok Chawla, Chairman, CCI, participated in the 95th Annual session of ASSOCHAM held on 24.11.15, at Hotel Imperial, New Delhi.
19. Sh Ashok Chawla, Chairman, CCI delivered the Key Note Address during the Workshop on “Competition Law and Public Procurement” in Lucknow, at Bodhigarh II, Indian Institute of Management, Lucknow, on 28.11.15.
20. Ms Jyoti Jindgar, Adviser (Eco) conducted a session on Competition Aspects in Public Procurement in the Workshop organised by CUTS International in Jaipur on 30.11.15, along with Department of Finance, Govt of Rajasthan.
21. Sh Sudhir Mital, Member and Ms Renuka Jain Gupta, Adviser, held Advocacy interactions with Chief Secretary, Govt of Haryana, at Chandigarh on 2.12.15.
22. Sh Ashok Chawla, Chairman, participated as Speaker in the 1st India Conference on Innovation, Intellectual Property & Competition – organised by IIM – Bangalore on 7.12.15.
23. Sh Avadh Narayan, AD (IT) participated in the International Conference on Information Technology: Value Claiming or Value Creating, organised by PHD Chamber of Commerce and Industry on 11.12.15 at PHD House, New Delhi.
24. Sh Kaushal Kishore, Adviser (Eco) delivered a Talk on Competition Policy and PSUs during the Advanced Leadership Programme for senior and middle level executives from India’s Public Sector Companies, at IIPA, IP Estate, New Delhi on 14.12.15.
25. Ms Jyoti Jindgar, Adviser and Ms Sunaina Dutta, Dy. Dir. conducted a session of Advocacy on Competition Law at SIDBI’s Mumbai Office of SIDBI in Bandra Kurla Complex, Mumbai on 17.12.15.
26. Sh Ashok Chawla, Chairman, CCI, inaugurated the 43rd National Convention of Company Secretaries on “Make in India – Innovate, Excel and Grow”, at Delhi – 32 on 19.12.15; Sh M. S. Sahoo, Member, addressed Fourth Technical Session of the Convention.
